BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.155/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M.

Name of the Company Under Section		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Procon Pvt. Ltd. & Ors 397/398		

1. CS. SANJAY KUMAR GUPTA

(PCS)

2. CS. ROHIT KUMAR KESHRT

(PCS)

PETITIONER.

Rohit Kehri 14/11/17.

1. Ratnemus Baneufee, Sr. Adv.] 2. Sapres Chobey, Adv. J Respondents 3. M.R. Gænna, PCS

14/1/17

ORDER

Ld. Counsel for the petitioner and the respondents are present.

List on 17/11/2017 at 12 noon along with the pending IAs.

In our order dated 17/10/2017 there was a typographical error. Instead of "05/12/2016" it was typed as "05/12/2017" which should be read as "05/12/2016".

(Jinan K.R.)

Member (J)

Sd

(Vijai Pratap Singh) Member (J)

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ORDER

S. 65 POHIL MUMBE KESHET LELLIONER

Ld. Counsel for the petitioner and the respondents are present.

List on 17/11/2017 at 12 noon along with the pending IAs.